

Payment of interest on discounted basis to pensioners

4029. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that pensioners and other retired persons who were getting interest every month on long term deposits are now given monthly interest on a discounted basis by the banks ;

(b) if so, the reasons therefor ; and

(c) whether Government propose to restore the earlier practice in regard to long term deposits of pensioners in the banks ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) All the depositors including pensioners and other retired persons who draw interest on their term deposits every month are paid the monthly interest by banks on a discounted basis with effect from 1.3.1978. As per Reserve Bank of India's directives, banks are required to pay interest on term deposits at quarterly or longer rests. Considering, however, the difficulties experienced by retired persons, banks have been advised to pay interest on monthly basis if so requested. In order to ensure that the depositors who get monthly interest do not get any additional advantage over others, who receive interest at the end of each quarter by re-investing the monthly interest so received, the monthly interest is to be paid on a discounted basis.

(c) Reserve Bank of India has reported that there is at present no proposal to make any changes in the procedures regarding payment of interest on deposits.

Increase in limit of deposit insurance

4030. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether there is a proposal to increase the limit of deposit insurance from Rs. 30,000/- to Rs. 1,00,000/- ; and

(b) if so, when a decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) The Deposit Insurance and Credit Guarantee Corporation (DICGC) has reported that the insurance cover was last revised from Rs. 20,000/- to Rs. 30,000/- from July 1, 1980. At present, the Corporation has no proposal to further increase the limit of insurance cover.

[*Translation*]

Bihar Banking Service Recruitment Board

4031. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news-item captioned "Bihar Banking Sewa Bharti Board — Adhyaksh Bina Sab Suna Suna" (Bihar Banking Service Recruitment Board—functioning without a Chairman) appearing in the Navbharat Times of 16 August, 1986 ;

(b) if so, the action taken by Government so far in regard to appointment of Chairman of the Bihar Banking Service Recruitment Board ; and

(c) if no action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (c) Appointment of Chairman, Banking Service Recruitment Board, Patna has already been finalised.

[*English*]

Import of edible oil

4032. SHRI E. AYYAPU REDDY : Will the Minister of COMMERCE be pleased to state :

(a) the value of edible oil imported from 1.1.1986 to 30.9.1986 ; and